

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

Dt - 25/11/16

In the Court of C.J.M. Bareilly

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
① 12837 / 16	ST-45- JABIR HUSSAIN	M.V. Act	232at Nagar Belg	50/-	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

Prepared by - [Signature]  
Checked by - [Signature]

Chief Judicial Magistrate  
Bareilly

**DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)**

In the Court of... J M Behera 25/11/11

Case No. Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
	<u>NIL</u>				The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

  
**MAGISTRATE, BARBHAR**  
 BARBHAR - 1